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পঞ্জীভুক্ত নম্বৰ - ৭৬৮/৯৭

Registered No. - 768/97



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 246 Dispur, Monday, 1st August, 2011, 10th Sravana, 1933 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 1st August, 2011

No. LGL. 138/2009/116.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. XIV OF 2011

(Received the assent of the Governor on 30th July, 2011)

THE ASSAM APPROPRIATION (NO.II) ACT, 2011

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ACT

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 2011-2012.

Be it enacted by the Assam Legislative Assembly in the Sixty-second Year of the Republic of India as follows:-

Short title 1. This Act may be called the Assam Appropriation (No.II) Act, 2011.

Withdrawal of Rs.37180,85,83,000 from and out of the Consolidated Fund of the State of Assam for the financial year, 2011-2012 2. From and out of the Consolidated Fund of the State of Assam, there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate [inclusive of sums specified in column (3) of Schedule to the Assam Appropriation (Vote on Account) Act, 2011 (Assam Act No.II of 2011)] to the sum of thirty seven thousand one hundred eighty crore, eighty five lakh and eighty three thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 2011-2012 in respect of the services specified in column (2) of the Schedule.

Appropriation 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty-first Day of March, 2012.

THE SCHEDULE
(See Sections 2 and 3)

[1] Grant No./ Appropriation	[2] Services and purposes	[3] Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	State Legislature	Revenue	52,75,06,000	62,00,000	53,37,06,000
		Capital	40,95,70,000	40,95,70,000
	Head of State	Revenue	4,84,40,000	4,84,40,000
2	Council of Ministers	Revenue	10,78,27,000	10,78,27,000
3	Administration of Justice	Revenue	94,19,99,000	38,17,20,000	132,37,19,000
4	Elections	Revenue	59,37,98,000	59,37,98,000
5	Sales Tax and other Taxes	Revenue	82,82,28,000	82,82,28,000
6	Land Revenue & Land Ceiling	Revenue	321,42,82,000	85,000	321,43,67,000
7	Stamps & Registration	Revenue	30,68,36,000	30,68,36,000
8	Excise and Prohibition	Revenue	38,18,46,000	38,18,46,000

[1] Grant No./ Appro- pria- tion	[2] Services and purposes		[3]		
			Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
9	Transport Services	Revenue	134,64,56,000	134,64,56,000
		Capital	55,02,00,000	55,02,00,000
10	Other Fiscal Services	Revenue	1,64,11,000	1,64,11,000
		Public Service Commission	Revenue		6,69,02,000
11	Secretariat & Attached Offices	Revenue	1693,29,35,000	1693,29,35,000
		Capital	4,50,00,000	4,50,00,000
12	District Administration	Revenue	115,61,83,000	30,00,000	115,91,83,000
13	Treasury & Accounts Admn.	Revenue	99,81,13,000	99,81,13,000
14	Police	Revenue	2311,60,95,000	2,00,00,000	2313,60,95,000
		Capital	48,04,00,000	48,04,00,000
15	Jails	Revenue	53,29,98,000	10,00,000	53,39,98,000
16	Stationery and Printing	Revenue	24,32,33,000	24,32,33,000
17	Administrative and Functional Buildings	Revenue	228,40,59,000	228,40,59,000
		Capital	217,53,31,000	217,53,31,000
18	Fire Services	Revenue	97,41,52,000	1,00,000	97,42,52,000
19	Vigilance Commission & Others	Revenue	44,24,59,000	44,24,59,000
20	Civil Defence & Home Guard	Revenue	145,22,17,000	145,22,17,000
21	Guest Houses, Govt. Hostels etc.	Revenue	11,27,19,000	11,27,19,000
22	Administrative Training	Revenue	6,72,20,000	6,72,20,000
23	Pension & Other Retirement Benefits	Revenue	2350,76,00,000	5,55,00,000	2356,31,00,000
24	Aid Materials & Equipments	Revenue	1,00,000	1,00,000
25	Miscellaneous General Services	Revenue	361,69,72,000	361,69,72,000
26	Education (Higher)	Revenue	1021,95,33,000	1021,95,33,000
		Capital	10,00,000	10,00,000
27	Art and Culture	Revenue	96,11,84,000	96,11,84,000
28	State Archives	Revenue	1,05,04,000	1,05,04,000
29	Medical & Public Health	Revenue	1478,58,77,000	30,00,000	1478,88,77,000
30	Water Supply and Sanitation	Revenue	258,51,09,000	258,51,09,000
		Capital	72,00,00,000	72,00,00,000
31	Urban Development (T & CP)	Revenue	171,08,85,000	171,08,85,000
32	Housing Schemes	Revenue	6,21,27,000	6,21,27,000
		Capital	1,32,00,000	1,32,00,000
33	Residential Buildings	Revenue	15,27,93,000	15,27,93,000
		Capital	21,21,00,000	21,21,00,000

[1] Grant No./ Appro- pria- tion	[2] Services and purposes		[3]		
			Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
34	Urban Development (MAD)	Revenue	72,87,18,000	72,87,18,000
		Capital	16,09,96,000	16,09,96,000
35	Information and Publicity	Revenue	22,81,55,000	22,81,55,000
36	Labour & Employment	Revenue	183,70,09,000	183,70,09,000
37	Food Storage, Warehousing and Civil Supplies	Revenue	127,58,06,000	127,58,06,000
38	Welfare of SC/ ST & Other Backward Classes etc.	Revenue	604,73,51,000	604,73,51,000
		Capital	59,02,000	59,02,000
39	Social Security & Welfare & Nutrition	Revenue	1387,04,40,000	1387,04,40,000
		Capital	10,00,000	10,00,000
40	Sainik Welfare & other Relief Prog.	Revenue	20,16,00,000	20,16,00,000
41	Natural Calamities	Revenue	288,96,00,000	288,96,00,000
42	Social Services	Revenue	677,24,68,000	677,24,68,000
43	Co-operation	Revenue	62,16,20,000	62,16,20,000
		Capital	19,17,00,000	19,17,00,000
44	North Eastern Council Schemes	Revenue	42,87,70,000	42,87,70,000
		Capital	924,59,13,000	924,59,13,000
45	Census, Surveys and Statistics	Revenue	51,39,55,000	51,39,55,000
46	Weights and Measures	Revenue	11,76,11,000	11,76,11,000
47	Trade Adviser	Revenue	88,79,000	88,79,000
48	Agriculture	Revenue	904,72,23,000	904,72,23,000
49	Irrigation	Revenue	510,76,06,000	510,76,06,000
		Capital	599,54,00,000	599,54,00,000
50	Other Special Areas Programmes	Revenue	98,43,63,000	98,43,63,000
51	Soil and Water Conservation	Revenue	41,16,62,000	41,16,62,000
52	Animal Husbandry	Revenue	230,99,59,000	1,00,00,000	231,99,59,000
		Capital	5,50,00,000	5,50,00,000
53	Dairy Development	Revenue	43,42,15,000	43,42,15,000
54	Fisheries	Revenue	79,83,50,000	79,83,50,000
55	Forestry and Wild Life	Revenue	384,68,44,000	384,68,44,000
		Capital	4,00,41,000	4,00,41,000
56	Rural Development (Panchayat)	Revenue	541,77,82,000	13,48,000	541,91,30,000
57	Rural Development	Revenue	512,36,94,000	512,36,94,000

[1] Grant No./ Appro- pria- tion	[2] Services and purposes	[3] Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
58	Industries	Revenue	94,78,74,000	94,78,74,000
		Capital	110,22,20,000	110,22,20,000
59	Handloom, Textile & Sericulture	Revenue	200,12,15,000	200,12,15,000
		Capital	30,00,000	30,00,000
60	Cottage Industries	Revenue	51,44,51,000	51,44,51,000
		Capital	16,60,00,000	16,60,00,000
61	Mines & Minerals	Revenue	10,29,63,000	10,29,63,000
		Capital	5,39,00,000	5,39,00,000
62	Power (Electricity)	Revenue	44,08,05,000	44,08,05,000
		Capital	510,87,00,000	510,87,00,000
63	Water Resources	Revenue	206,87,51,000	206,87,51,000
		Capital	713,69,06,000	713,69,06,000
64	Roads and Bridges	Revenue	621,93,02,000	621,93,02,000
		Capital	1001,78,17,000	1001,78,17,000
65	Tourism	Revenue	27,50,14,000	27,50,14,000
		Capital	37,28,10,000	37,28,10,000
66	Compensation and Assignment to Local Bodies and Panchayati Raj Institutions	Revenue	1018,25,02,000	1018,25,02,000
67	Horticulture	Revenue	12,79,73,000	12,79,73,000
		Public Debt and Servicing of Debt	Revenue	2231,87,99,000
68	Loans to Govt. Servants	Capital	934,22,71,000	934,22,71,000
		Capital	1,10,00,000	1,10,00,000
69	Scientific Services and Research	Revenue	17,53,36,000	17,53,36,000
70	Hill Areas	Revenue	62,19,59,000	62,19,59,000
		Capital	1,94,00,000	1,94,00,000
71	Education (Elementary, Secondary etc.)	Revenue	5854,06,16,000	5854,06,16,000
72	Relief & Rehabilitation	Revenue	42,44,60,000	42,44,60,000
73	Urban Development (GDD)	Revenue	643,27,65,000	643,27,65,000
		Capital	6,49,00,000	6,49,00,000
74	Sports and Youth Welfare	Revenue	56,67,55,000	56,67,55,000
75	Information & Technology	Revenue	40,25,00,000	40,25,00,000
		Capital	29,30,22,000	29,30,22,000

[1] Grant No./ Appropriation	[2] Services and purposes		[3]		
			Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
76	Hill Areas (Karbi Anglong Autonomous Council)	Revenue	645,03,47,000	645,03,47,000
		Capital	110,04,30,000	110,04,30,000
77	Hill Areas (North Cachar Hill Autonomous Council)	Revenue	298,09,01,000	298,09,01,000
		Capital	46,87,40,000	46,87,40,000
78	Department of WPT & BC (Bodoland Territorial Council)	Revenue	1063,81,95,000	1063,81,95,000
	Total	Revenue	29332,86,20,000	2291,60,94,000	31624,47,14,000
		Capital	4622,15,98,000	934,22,71,000	5556,38,69,000
	Grand Total		33955,02,18,000	3225,83,65,000	37180,85,83,000

MOHD. A. HAQUE,
Secretary to the Government of Assam,
Legislative Department.